Top BSNL Executives joining private telecom companies

1989. SHRI R.C. SINGH:

SHRID. RAJA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that some top BSNL executives are found to have joined private telecom companies without taking prior clearance from Government; and
- (b) if so, the details of such cases detected so far and what penal action has been taken against such persons?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir.

- (b) Details of such cases are as enumerated as below:-
- 1. Shri P.K. Khindri, formerly CGM, BSNL, T&D Circle, Jabalpur Penalised with stoppage of full pension for a period of 02 (two years) for joining M/s Reliance Industries.
- Shri Shabbir Ahmed, Former Director, BSNL CO Penalised with deduction of 25% of pension for a period of one year staring from 01.07.2010 for joining M/s Reliance Infocomm. Ltd.
- Shri Satya Pal Kalsi, Former Chief General Manger, BSNL, UP-E- Penalised with deduction of 25% of pension for a period of one year staring from 01.07.2010 for joining M/s Reliance Infocomm. Ltd.

National Broadband Policy

1990. SHRI BHARATKUMAR RAUT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether according to the data report of Telecom Regulatory Authority of India (TRAI), the expectations of National Broadband Policy announced in 2004 have fallen short in 2010.
- (b) whether poor infrastructure coupled with lack of proper policy initiatives are main factors of this shortfall;

- (c) the number of rural areas connected through e-governance to facilitate all the services to the rural population at their doorsteps;
- (d) the number of additional facilities connected to broadband that have been provided to urban population as well; and
 - (e) whether Government is planning to review the policy to have desired results?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Sir, Broadband Policy, 2004 had fixed the target of 20 million Broadband connections by end of year 2010. At the end of June 2010, broadband subscribers base has reached 9.4 million.

(b) Broadband connections provided in the country are predominantly based on ADSL technology (that is, wireline). The last mile connectivity has been a major problem in reaching the remote and far flung areas.

With the auction of 3G and BWA spectrum, rapid proliferation of wireless broadband in the country is expected.

- (c) Under National e-Governance Plan, Department of Information Technology is setting up 100,000 Common Services Centres in the rural areas for delivery of public services to citizens. As on 30 June 2010, around 81,000 centres have been set up.
- (d) Internet Protocol Television (IPTV), Voice on Internet Protocol (VoIP), Net PC and other VAS features such as antivirus, antispam etc. are provided to those customers who apply for it.
- (e) TRAI has issued a consultation paper on 'National Broadband Plan' in June, 2010 discussing various issues affecting the growth of broadband such as non-availability of connectivity upto village level, non-availability of content in vernacular languages, affordability of customer premises equipment, high international band width prices, and low affordability of broadband etc.

Unsolicited calls and SMS

1991.SHRIMATI MOHSINA KIDWAI : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: